

जहाज निर्माण संस्थान

श्री कल्याण :
 ६६५. श्री बड़े :

क्या परिवहन तथा संवार मंत्री यह बताने की कृपा करेंगे कि :

(क) जहाज निर्माण के संस्थानों में सरकार ने कितना रुपया लगाया है; और

(ख) गत ३ वर्षों में क्या लाभ हासिल हुआ है ?

परिवहन तथा संवार मंत्रालय में नौबहन मंत्री (श्री राज बहादुर) : (क) और (ख). इस विषय के सम्बन्ध में एक विवरण सभा पटल पर रखा गया है। [युस्तकालय में रखा गया, रेसिप्स संख्या एल० टी०—६८७।६३]

Purchase of Wheat in Madhya Pradesh

966. { Shri Birendra Bahadur
 Shri R. S. Pandey:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government of Madhya Pradesh have asked the Central Government to make arrangements also for the purchase of wheat in Madhya Pradesh on Central account as in the case of rice;

(b) if so, what decision the Central Government have taken in this matter; and

(c) what will be the pattern of such arrangements?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes, Sir.

(b) and (c). The matter is under discussion with the Madhya Pradesh Government.

Tirunelveli-Kanyakumari Railway Line

967. Shri Muthiah: Will the Minister of Railways be pleased to state:

(a) whether the Tirunelveli-Kanyakumari Railway line will be opened during the Third Five Year Plan period; and

(b) if not, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No. Sir.

(b) The proposal is not included in the Railway's programme of construction for the Third Five Year Plan.

12 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT AND APPROPRIATION ACCOUNTS OF DEFENCE SERVICES

The Minister of Finance (Shri Morarji Desai): Sir, I beg to lay on the Table a copy each of the following papers:—

(i) (a) Audit Report, Defence Services, 1963 under article 151(1) of the Constitution.

[Placed in Library, See No. LT-990/63].

(b) Appropriation Accounts of the Defence Services for the year 1961-62 and Commercial Appendix thereto.

[Placed in Library. See No. LT-991/63].

(ii) (a) Audit Report, Posts and Telegraphs, 1963, under article 151(1) of the Constitution.

[Placed in Library. See No. LT-992/63].

(b) Appropriation Accounts, Posts and Telegraphs, 1961-62.

[Placed in Library. See No. LT-993/63].